

motion, another person who was not a tenderer, filed a writ petition in the Supreme Court. The Hon'ble Supreme Court appointed a Committee of experts which tested the stocks and submitted their report. A quantity of 1723.80

Metric tonnes- out of 6023.80 Metric Tonnes sub-standard rice which was tested/examined by expert Committee was found not suitable for upgradation due to off flavour and discolouration in grain in the following godowns:—

Food Storage Depot, Cossipore.	502.4	Metric Tonnes
Food Storage Depot, Shalimar.	423.2	Metric Tonnes
Food Storage Depot, Gopalpur.	91.2	Metric Tonnes
Food Storage Depot, Sitarampur.	273.6	Metric Tonnes
Central Warehousing Corporation, Shyam Nagar.	433.4	Metric Tonnes
TOTAL:	1723.8	Metric Tonnes

The estimated value of above quantity is Rs. 1,19,28,388 calculated at existing central issue price of rice. These stocks were rendered sub-standard due to progressive deterioration during long storage in depots. Mode of disposal of these stocks is to be decided on receipt of final orders from the Hon'ble Supreme Court. The matter is sub-judice,

Misfiring FCI truck loads of rice

521. DR, NAUNIHAL SINGH: SHRI
GAYA SINGH: SHRI
JALALUDIN ANSARI:

Will the Minister of FOOD be pleased to state

(a) whether it is a fact that several truck loads of rice despatched from the Food Corporation of India (FCI) godowns in Jalandhar and Ludhiana districts are missing; if so, the details thereof;

(b) whether it is also a fact that consignment sent to the valley in early 1990 from the above mentioned districts had not been acknowledged by the Consignee; if so, the details thereof;

(c) whether 1400 metric tonnes rice despatched this year in trucks from Ludhiana district had ended up in the Delhi market; if so, the details of action taken by Government in the matter; and

(d) what steps Government have taken so that the above mentioned racket may not happen again in future?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAO): (a) to (d) Information is

being collected and will be laid on the Table of the House.

Delicensing of sugar industry

522. SHRIMATI KAMLA SINHA:
SHRI BHUPINDER SINGH
MANN:

Will the Minister of FOOD be pleased to state:

(a) whether Government propose to delicense the sugar industry in the country;

(b) if so, what is its likely overall impact on the cooperative sector and the new units coming in this sector; and

(c) whether delicensing of sugar industry is likely to affect the prices of sugar and production of sugarcane?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAO): (a) to (c) The option for delicensing the sugar industry in the country is presently under consideration of the Government, keeping in view the views of Cooperative Sector, Public Sector and Private Sector and also its impact on production prices etc.

मध्य प्रदेश में खाद्यान्नों की भण्डारण क्षमता

523. श्री अजीत जीोगी: क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान मध्य प्रदेश में खाद्यान्नों की भण्डारण क्षमता कितनी थी ;